(c) whether Government contemplating to issue guidelines to the Slate Government to ensure that mining is done by the industrial units granted lease only for use in their own units and not for any other purpose?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): (a) and (b) The State Govt, of Orissa has sent a proposal dated 24.6.97 recommending grant of mining lease for chrome ore in Sukhinda Valley of Orissa over 50% of the balance area of 855.476 hects. which has become available for grant after the Ilnd renewal of the mining lease of TISCO for reduced area, in favour of four parties i.e. Indian Metal and Ferro Alloys (IMFA)/Indian Charge Chrome Ltd. (ICCL), Ispat Alloys, Ferro Alloys Corporation Ltd. (FACOR) and Jindal Strips. The proposal was for grant of only 50% of the area of 855.476 hects. whereas the Central Govt's order dated 17.8.95 had requested the State Govt, to send the proposal for grant of mining lease in favour of aforesaid four parties for the total area of 855.476 hects.

While the aforesaid proposal of the State Govt, dated 24.6.97 was under examination, Shri M.C. Mahapatra, the then Joint Secretary in this Ministry who was handling the matter, died on 27.9.1997, allegedly as a result of jumping from the office building to Shastri Bhawan. The police took un investigations of the circumstances relating to the death of Shri Mahapatra. Initially the matter was being investigated by the Delhi Police and subsequently by the Crime Branch of the Delhi Police. Later on, the investigations were entrusted to the Central Bureau of Investigations (CBI) by the Ministry of Home Affairs. The entire original records in respect of the proposal for grant of mining lease of Sukhinda Chrome ore mines have been taken over by the CBI and any further action in the matter regarding consideration of the aforesaid proposal for grant of mining lease can be taken up

only after return of the original records by the CBI who are still investigating the matter.

(c) No seperate guidelines are being issued by the Central Govt, as the National Mineral Policy announced by Central Govt, in 1993 it self envisages that in case of ores whose known reserves are not abundant, preference will be given to those who propose to take up their mining for captive use.

Prospecting and Exploration in the Mineral Sector

1288. SHRI NAGENDRA NATH OJHA: SHRI GURUDAS DAS GUPTA:

Will the Minister of MINES be pleased to state:

- (a) whether Government have approved some proposals received from international mining companies for prospecting and exploration in the mineral sector; and
 - (b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK): (a) and (b) Prospecting and mining rights are granted by concerned State Government in accordance with the provisions of Mines and Minerals (Regulation & Development) Act, 1957 and the Rules framed thereunder. As per the Mines and Minerals (Regulation & Development) Act, 1957, prospecting and mining rights can be granted only to an Indian national or to a company registered in India under the Companies Act, 1956. The Mines and Minerals (Regulation Development) Act, 1957 also provides that in respect of any mineral specified in the First Schedule of the Act, no prospecting licence or mining lease shall be granted except with the previous approval of the Central Government.

The Government of India had, on 30.10.96, issued guidelines for grant of

large areas for aerial prospecting under the provisions of Mines and Minerals (Regulation & Development) Act, 1957. In pursuance of these guidelines, the Ministry has approved 36 such proposals received from the State Government of Rajasthan, Maharashtra, Gujarat and

Bihar, these prospecting licences have been given to Indian subsidiaries/joint ventures of foreign mining companies and to Indian companies having technical collaboration with foreign Companies, details of which arc given in the Statement.

STATEMENT

Details of Approvals given for aerial prospecting over large areas in pursuance of Guidelines issued by the Government of India on 30th Oct., 1996

S1.	Name of the Company Minera	als Area/Distt ./St	ate	Date of
So.				Approval by the Central Govt.
1.	M/s BHP Mineral India	Copper, lead, zinc, gold	2532.14 Sq. Kms. Distts.	3.6.1997
	(P) Ltd.	& associated minerals	Tonk, Ajmer, Bundi, Bhilwara (Rajasthan)	
2.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold & associated minerals	2637.58 Sq. Kms. Distts. Tonk, Sawai Madhopur & Bundi (Rajasthan)	3.6.1997
3.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold & associated Minerals	2305.64 Sq. Kms. Distts. Jaipur, Tonk, Sawai Madhopur (Rajasthan)	3.6.1997
4.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold & associated minerals	903.84 Sq. Kms. Distt. Bhilwara, (Rajasthan)	3.6.1997
5.	M/s CRA Exploration India (P) Ltd.	Copper, lead, zinc, gold & associated minerals	1915.52 Sq. Kms. Distt. Ajmer (Rajasthan)	3.6.1997
6.	M/s Hindustan Zinc Ltd.	Copper, iead, zinc, gold silver & associated minerals	2777.30 Sq. Kms. Distt. Bhilwara (Rajasthan)	30.6.1997
7.	M/s Hindustan Zinc Ltd.	Copper, lead, zinc, gold silver & associated minerals	2339.58 Sq. Kms. Distts Ajmer & Tonk (Rajasthan)	30.6.1997
8.	M/s Hindustan Zinc Ltd.	Copper, lead, zinc, gold silver & associated minerals	2329.31 Sq. Kms. Distts. Tonk & Jaipur (Rajasthan)	30.6.1997
9.	M/s Hindustan Zinc Ltd.	Copper, lead, zinc, gold silver & associated minerals	2345.37 Sq. Kms. Distt. Ajmer (Rajasthan)	30.6.1997
10.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associated minerals	181.47 Sq. Kms. Distt. Sirohi (Rajasthan)	11.8.1997
11.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associated minerals	44.00 Sq. Kms. Distt. Dungarpur (Rajasthan)	11.8.1997
12.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associated minerals	138.62 Sq. Kms. Distt. Dungarpur (Rajasthan)	11.8.1997
13.	M/s ACC-CRA Exploration (India) (P) Ltd.	Copper, lead, zinc, gold, silver, bismuth, cadmium & associated minerals	517.00 Sq. Kms. Distt. Sikar & Jhunjhunu (Rajasthan)	11.8.1997

SI.	Name of the Company	Minerals	Area/Distt ./State	Date of
No.				Approval by the Central Govt.
14.	M/s Meridian Minerals	Lead, Zinc, Copper,	670.985 Sq. Kms. Distt.	29.8.1997
	India (P) Ltd.	Gold, Silver, Cadmium, Bismuth and associated minerals	Banswara (Rajasthan)	
15.	M/s Meridian Minerals India (P) Ltd.	Lead, Zinc, Copper, Gold, Silver, Cadmium, Bismuth and associated minerals	632.84 Sq. Kms. Distt. Bharatpur (Rajasthan)	29.8.1997
16.	M/s Metmin Finance Ĥoldings Ltd.	Copper, lead, zinc, Nick- el, gold, silver and as- sociated minerals	300 Sq. Kms. Distt. Jhunjhunu (Rajasthan)	9.9.1997
17.	M/s Metmin Finance Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver and associated minerals	384.40 Sq. Kms. Distt. Sirohi (Rajasthan)	9.9.1997
18.	M/s Metmin Finance Holdings Ltd.	Copper, lead, zinc. Nick el, gold, silver & associated minerals	106.00 Sq. Kms. Distt. Sirohi (Rajasthan)	9.9.1997
19.	M/s Metmin Finance Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associated minerals	71.00 Sq. Kms. Distt. Sirohi (Rajasthan)	9.9.1997
20.	M/s Metmin Finance Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associated minerals	1350 Sq. Kms. Distt. Sikar & Nagaur (Rajasthan)	9.9.1997
21.	M/s Meridian Minerals	Copper, lead, zinc, gold,	2812.50 Sq. Kms. Distts.	25.9.1997
	India (P) Ltd.	silver, cadmium, bismuth and associated minerals	Alwar and Dausa (Rajasthan)	
22.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold and associated minerals	1310 Sq. Kms. Distts. Bhilwara & Ajmer (Rajasthan)	23.2.1998
23.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold and associated minerals	1486 Sq. Kms. Distts. Bilwara, Rajasamand & Ajmer (Rajasthan)	23.2.1998
24.	M/s Metmin Finance Holdings Ltd.	Copper, lead, zinc, gold, silver, nickel and associated minerals	236.00 Sq. Kms. Distt. Sirohi (Rajasthan)	30.4.1998
25.	M/s Metmin Finance	Copper, lead, zinc, gold,	50.25 Sq. Kms. Distt.	30.4.1998
	Holdings Ltd.	silver, nickel and associated minerals	Banaskantha (Gujarat)	
26.	M/s Metmin Finance Holdings Ltd.	Copper, lead, zinc, gold, silver, nickel and associated minerals	156.00 Sq. Kms. Distt. Banaskantha (Gujarat)	30.4.1998
27.	M/s Meridian Minerals India (P) Ltd.	Lead, zinc, copper, gold, nickel, silver, bismuth, cadmium & associated minerals	3162.50 Sq. Kms. Distts. Udaipur (Rajasthan)	30.4.1998
28.	M/s Meridian Minerals India (P) Ltd.	Lead, zinc, copper, gold & associated minerals	2100.00 Sq. Kms. Distt, Nagaur & Churn (Rajasr than)	30.4.1998

SI.	Name of the Company	Minerals	Area/Distt./State	Date of
No.				Approval by the Central Govt.
29.	M/s Meridian Minerals	Lead, zinc, copper, gold,	311.125 Sq. Kms. Distt.	30.4.1998
	India (P) Ltd.	bismuth, cadmium, silver and associated minerals	Ajmer (Rajasthan)	
30.	M/s RBW Minerals Industries Ltd.	Lead,.zinc, copper, gold, nickel, silver, cadmium and associated minerals	100.87 Sq. Kms. Distt. Pali (Rajasthan) *	30.4.1998
ft.	M/s RBW Minerals Industries Ltd.	Lead, zinc, copper, gold, cadmium, silver and associated minerals	3875.00 Sq. Kms. Distts. Bundi, Tonk, Bhilwara and Chittorgarh (Rajasthan)	30.4.1998
32.	M/s RBW Minerals Industries Ltd.	Lead, zinc, copper, gold, nickel, bismuth, cadmium, silver and associated minerals	3000.00 Sq. Kms. Distts. Pali & Rajsamand (Rajasthan)	30.4.1998
33.	M/s Geomysore Services (India) Pvt. Ltd.	Copper, lead, zinc, gold, molybdenum, diamond, nickel and platinum	3490.00 Sq. Kms. Distts. Nagpur, Bhandara & Gadchiroli (Maharashtra)	30.4.1998
34.	M/s Phelps Dodge Exploration India Pvt. Ltd.	Copper and associated minerals	2472 Sq. Kms. Distts. Singhbhum (East) and Singhbhum (West), Bihar	13.5.1998
35.	M/s WSIL Minerals Sands India Pvt. Ltd.	Copper, lead, zinc, gold, silver & associated minerals	1709.705 Sq. Kms. Bhil- wara, Ajmer Pali & Ra-jasamand (Rajasthan)	5.6.1998
36.	M/s WSIL Minerals Sands India Pvt. Ltd.	Copper, lead, zinc, gold, silver & associated minerals	1200.00 Sq. Kms. Distt. Udaipur (Rajasthan)	5.6.1998
		Total!	51917.55	

[8 JUNE 1998]

देवभोग में हीरों के भंडार के खनन का प्रस्ताव

1289. **श्री राघवजी** : क्या **खान** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या मध्य प्रदेश सरकार ने देवभोग क्षेत्र में स्थित हीरों के भंडार के खनन के लिए अभी तक कोई प्रस्ताव भेजा है:
 - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ग) हीरे जैसी बहुमूल्य वस्तुओं के खनन के संबंध में केन्द्र सरकार की क्या नीति है?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री रमेश वैस): (क) उपलब्ध सूचना के अनुसार, मध्य प्रदेश की राज्य सरकार ने मध्य प्रदेश के देवभोग क्षेत्र में

हीरे का खनन पट्टा प्रदान करने के लिए किसी आवेदन की सिफारिश नही की है।

(ख) प्रश्न नही उठता।

(ग) खनिज रियायतें खान और खनिज (विनियमन और विकास) अधिनियम, 1957 तथा उसके तहत बनाए गए नियमों के अनुसार संबंधित राज्य सरकारों द्वारा दी जाती है। खान और खनिज (विनियमन और विकास) अधिनियम, 1957 की धारा (3) की उपधारा (1) में परिभाषित किसी कम्पनी या भारतीय नागरिक को ही दिए जा सकते है। लेकिन, खान और खनिज (विनियमन और विकास) अधिनियम, 1957 की प्रथम अनुसूची में विनिर्दिष्ट किसी खनिज के लिए पूर्वेक्षण